

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 02
IA-5636/2023
In
IB-908(ND)/2022

IN THE MATTER OF:

M/s. Joneja Bright Steels Pvt Ltd.

.....APPLICANT/PETITIONER

Vs

M/s. Nipman Fastners Industries Pvt Ltd

.....RESPONDENT

SECTION

U/s 9 of IBC, 2016

Order delivered on 10.04.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Swarnendu Chatterjee, Advocate.

For the Respondent :

HYBRID HEARING (PHYSICAL & VC)
ORDER

IA-5636/2023:-

As per the order dated 17.01.2024, IA-4528/2023 was mentioned twice wrongly. The order dated 17.01.2024 is rectified based on the submissions made by the Learned Counsel today. Order is accordingly reserved in IA-5636/2023.

Sd/-

**(ATUL CHATURVEDI)
MEMBER (TECHNICAL)**

Sd/-

**(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**